

DIVISION BENCH  
COURT - II

**O-227**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/10(KB)2013  
COMP.APPL/212(KB)2013

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>TH</sup> JULY 2024**

IN THE MATTER OF	ACME CONSULTANTS PVT. LTD. & ANR. VS PREMIUM AGRO EXPORTS LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearance (via video conferencing/physically)**

Mr. Aritra Basu, Adv. ] for Petitioner  
Mr. P.P. Bishwal, Adv.

Mr. Shaunak Mitra, Adv. ] for R-22

Mr. Sankarsan Sarkar, Adv. ] for respondent no. 13  
Ms. S. Sardar, Adv.

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter on **13.09.2024**.

(Anamitra Pal)  
Court Officer